

Criminal appeals pending in Bombay High Court

5715. SHRI BAPUSAHEB PARULEKAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) how many criminal appeals of condemned prisoners are pending in Bombay High Court; and

(b) what steps Government propose to take in the matter?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). According to the information furnished by the Bombay High Court, two criminal appeals of condemned prisoners are pending in the Bombay High Court. One appeal is pending as the Paper Book in the appeal has been sent to Press for printing in June, 1977. The other appeal is pending for want of a report from the Superintendent, Yerawada Central Prison, Pune that the accused (who is of unsound mind) is able to make his defence.

Issue of tickets at Rohtak, Sampla, Bahadurgarh Stations

5716. SHRI BHAGWAT DAYAL: SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that tickets are not issued in time at Rohtak, Sampla and Bahadurgarh Railway stations;

(b) number of complaints received from January, 1976 to date; and

(c) the action taken thereon?

THE MINISTER OF RAILWAYS (PROF. MADHU DANAVATE): (a) to (c). Five complaints for delay in issue of tickets—4 at Rohtak and 1 at Sampla, were received from January 1976 to date. Two out of the

five complaints were subsequently withdrawn by the complainants. In another two cases, staff at fault are being taken up. In the fifth case no staff was found at fault.

Instructions have been reiterated to the Northern Railway to ensure timely opening of booking windows.

Re-opening of parcel office at Armenian Ghat Shed No. 1 Howrah Station

5717. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railways traffic and revenue have been diverted to Road transport by the persistent refusal of the authorities to re-open the parcel office at Armenian ghat shed No. 1 lying vacant situated across the Howrah Station, which is most convenient and economic both from customers and railways interests; and

(b) if so, loss of revenue per annum?

THE MINISTER OF RAILWAYS (PROF. MADHU DANAVATE): (a) and (b). There has been no parcel office at Armenian Ghat. Only now a proposal for opening a City Parcel Office at Armenian Ghat is under active consideration of the Administration. As such the question of diversion of traffic due to refusal to re-open the Parcel Office at Armenian Ghat does not arise.

Grant of H.R. Allowance and Quarters for Railway Labour at Chidambaram, Tamil Nadu

5718. SHRI A. MURUGESAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway labour at Chidambaram, Tamil Nadu are suffering for want of